

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No.6109 of 2018

Chittaranjan Mohanty *Petitioner*
In person
-versus-
State of Odisha and Others *Opposite Parties*
Mr. M.S. Sahoo
Additional Government Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE SAVITRI RATHO

Order No.

ORDER
31.05.2021

31. 1. This matter is taken up by video conferencing mode, in the Vacation Court.
2. The order dated 26th March, 2021 be complied with by the Opposite Parties positively on or before 1st July, 2021.
3. List on 5th July, 2021.

(Dr. S. Muralidhar)
Chief Justice

(Savitri Ratho)
Judge